

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1996**

TO BE ANSWERED ON THE 6TH AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

INTEGRATED C4I IN DELHI

1996 SHRI SAKET GOKHALE:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the Ministry plans to set up an Integrated Command, Control, Communication & Computer Centre or C4I, that aims to unify and exponentially enhance surveillance capabilities across Delhi using facial recognition, if so, the details thereof;**
- (b) whether extant rules and laws require Delhi Police to secure any permissions or approval from higher authorities to conduct surveillance through facial recognition, if so, the details thereof; and**
- (c) the safeguards in existing laws and rules that prevent unauthorized surveillance by police through facial recognition?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Ministry of Home Affairs has approved “Safe city Project” for implementation by Delhi Police, which, inter-alia, includes establishment of Integrated Command, Control, Communication & Computer Centre i.e., C4I and installation of CCTV Cameras in the jurisdiction of NCT of Delhi. The project also includes deployment of Facial Recognition System on identified CCTV Cameras to watch the suspected persons/ criminals. In order to regulate the functioning of C4I, Delhi Police has issued Standing Order No. Tech. & PI/04/2022 dated 09.06.2022.
